

**आयकर अपीलीय अधिकरण "L" न्यायपीठ मुंबई में।**

**IN THE INCOME TAX APPELLATE TRIBUNAL "L" BENCH, MUMBAI**

श्री महावीर सिंह, न्यायिक सदस्य एवं श्री जी. मंजुनाथ लेखा सदस्य के समक्ष ।

**BEFORE SRI MAHAVIR SINGH, JM AND SRI G MANJUNATHA, AM**

आयकर अपील सं./ ITA No. 2796/Mum/2016

(निर्धारण वर्ष / Assessment Year 2010-11)

Dy. Commissioner of Income Tax (IT)-3(2)(2),  
Room No.11, Ground Floor, Scindia House,  
N.M. Road, Ballard Estate,  
Mumbai-400 038

..... (अपीलार्थी / Appellant)

Vs.

M/s OTIS Elevator Company  
Magnus Towers, 9<sup>th</sup> Floor, Mindspace, Link  
Road, Malad, Mumbai-400 064

..... (प्रत्यर्था / Respondent)

स्थायी लेखा सं./PAN No. AAACO5524E

सुनवाई की तारीख / Date of hearing:	16-07-2018
घोषणा की तारीख / Date of pronouncement :	16-07-2018
शुद्धिपत्र की तारीख / Date of Corrigendum	08-08-2018

**शुद्धिपत्र / CORRIGENDUM**

While passing the order dated 16<sup>th</sup> July 2018, in the order the CBDT Circular No. has been inadvertently mentioned as 3/2008 instead of **3/2018** which now stands corrected and the CBDT Circular No. of the order may be read as Circular No. 3/2018.

The order dated 16<sup>th</sup> July 2018, is modified to this extent only.

Sd/-

(जी. मंजुनाथ /G MANJUNATHA)

(लेखा सदस्य / ACCOUNTANT MEMBER)

Sd/-

(महावीर सिंह /MAHAVIR SINGH)

(न्यायिक सदस्य/ JUDICIAL MEMBER)

Mumbai, Dated: 08-08-2018

*Sudip Sarkar /Sr.PS*



**ITA Nos. 2796/Mum/2016**

**Copy of the Order forwarded to:**

1. The Appellant
2. The Respondent.
3. The CIT (A), Mumbai.
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.  
//True Copy//

BY ORDER,

Assistant Registrar  
**ITAT, MUMBAI**